

ANNUAL REPORT OF DEPOSIT INSURANCE CORPORATION, AND AUDIT REPORT (CIVIL) 1969 AND APPROPRIATION ACCOUNTS (CIVIL) 1967-68 (HINDI VERSIONS)

(ii) EVIDENCE

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (1) I beg to re-lay on the Table a copy of the Report (Hindi and English versions) on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1969 along with the Audited Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [*Placed in Library. See No. L.T.-3893/70*]

SHRI S. S. KOTHARI : I beg to lay on the Table a copy of the Evidence given before the Joint Committee on the Bill to determine the conditions of service of the Comptroller and Auditor-General of India and to prescribe his duties and powers and for matters connected therewith or incidental thereto.

(2) I beg to lay on the Table—

(i) A copy of the Audit Report (Civil) 1969 (Hindi version) under article 151(1) of the Constitution read with sub-section 3 (ii) of section 3 of the Official Language Act, 1963.

(ii) A copy of the Appropriation Accounts (Civil) 1967-68 (Hindi version). [*Placed in Library. See No. LT-4270/70*]

12.27½ hrs.

PETITION RE. INCLUSION OF CERTAIN CASTES IN THE LIST OF SCHEDULED CASTES OF ANDHRA PRADESH

MR. SPEAKER : Now, presentation of petition. Shri Tenneti Vishwanatham.

SHRI TENNETI VISWANATHAM (Visakhapatnam) : I beg to present—...

SHRI S. M. BANERJEE (Kanpur) : May I make one submission ?

MR. SPEAKER : This is presentation of petition. Is the honourable member opposing it ?

SHRI S. M. BANERJEE : I am not opposing it. Kindly hear me.

MR. SPEAKER : Kindly allow him to present it.

SHRI TENNETI VISWANATHAM : At the outset, I would like to submit that there is a correction to be made in the Order paper; instead of the word 'tribes' it should be 'castes'.

I beg to present a petition signed by Shri Nollu Appala Raju and others for inclusion of certain castes in the list of Scheduled Castes of Andhra Pradesh.

SHRI S. M. BANERJEE : May I submit that ; . .

MR. SPEAKER : He has presented the petition. What does the Hon. member want ?

12.27 hrs.

COMPTROLLER AND AUDITOR-GENERAL'S (DUTIES, POWERS AND CONDITIONS OF SERVICE) BILL

(i) REPORT OF JOINT COMMITTEE

SHRI S. S. KOTHARI (Mandsaur) : I beg to present the Report of the Joint Committee on the Bill to determine the conditions of service of the Comptroller and Auditor General of India and to prescribe his duties and powers and for matters connected therewith or incidental thereto.